THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI) : (a) Yes Sir. There was temporary shortage during May, July and August '65.

(b) Inadequate supply from the Treasury.

ESTABLISHMENT OF AN INSPECTORATE FOR THE ENFORCEMENT OF THE PRO-VISIONS OF THE BONUS ACT

476. SHRI D. THENGARI: *

SHRI B. N. BHARGAVA:

Will the Minister of LABOUR and EMPLOYMENT he pleased to state :

- (a) whether there is any proposal under Government's consideration to set up a separate Inspectorate to enforce the provisions of the Payment of Bonus Act;
- (b) if so, what is the estimated annual expenditure involved in such proposal; and
- (c) if the answer to part (a) above be in the negative, to which other category of Inspectors the Government propose to entrust the enforcement of the Provisions of the Bonus Act?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIV-AYYA): (a) No.

- (b) Does not arise.
- (c) The enforcement of the legislation has been entrusted to the Organisation of the Chief Labour Commissioner at the Centre and in the States to the Labour Departments. These organisations will be strengthened further, if necessary, for handling this work.

डाकघरों में गबन

477. श्री जगन्नाथ प्रसाद : क्या संचार मंत्री यह बताने की कृशा शरोंगे कि :

- (क) जनवरी, 1965 से अब तक विभिन्न डाज्यरों में गबन के कितने मामले पकडे गए; और
 - (ख) ऐसे कितने मामलों की जांच की जा चुकी है और कितनों की जांच करनी बाकी है?

ttEMBEZZLEMENT IN POST OFFICES

- 477. SHRI JAGANNATH PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of the cases of embezzlement which were detected in various post offices from January, 1965 till now; and
- (b) the number of such cases as have already been investigated and the number of those which are yet to be investigated ?1

संचार विभाग में उपमंत्री (श्री बी॰ भगवती): (क) 300 रुपये या उससे अधिक के गवन के मामलों के सम्बन्ध में फिलहाल जनवरी, 1965 से सितम्बर, 1965 तक की सूचना उपलब्ध है। इस अविध के दौरान 300 रुपये या उससे अधिक रक्तम के गबन के मामलों की संख्या 112 थी।

(ख) 112 में से सभी मामलों की जांच की गई है।

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Information in respect of cases involving a loss of Rs. 300 or more is readily available from January 1965 to September 1965. The number of cases where the amount embezis led was Rs. 300 or more during this period was 112.

(b) All the 112 cases have been investigated!

डाक तथा तारघरों में चोरी

478. श्री जगन्नाथ प्रसादः क्या संवार मंत्री यह बताने की कुपा करेंगे कि:

- (क) जनवरी, 1965 से अब तक डाक तथा तारघरों में चोरी तथा डकैती के कितने मामले हए; और
- (ख) इन मामलों में नक़दी तथा सम्पत्ति की कितनी हानि हुई ?

t [THEFT IN POST AND TELEGRAPH OFFICES

478. SHRI JAGANNATH PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of cases of theft and dacoity committed in the post and telegraph I offices from January, 1965 till now; and
 - f[] English translation.